

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 120
(IB)-3190/(ND)/2019**

Under Section: 9 of IBC.

In the matter of:

M/s Wishwa Mittar Bajaj & Sons
Vs.
Shipra Estate Ltd.

....Applicant

....Respondent

Order delivered on 16.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :
For the Respondent :

ORDER

List on 27.04.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md Saddam